imprisonment, and shall also be liable to fine. This Section along with Section 370A of the IPC which deals with exploitation of minors are comprehensive and have adequate punishments prescribed for trafficking of persons. Hence there is no necessity of further amendments or the need for any new legislation.

Resentment among minority communities in Sikkim

†3752. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the people of minority groups and Bhutia-Lepcha community in the State of Sikkim have resentment against Government;
- (b) whether it is also a fact that the resentment of local people is being instigated by the terrorist factions of China and North-East and a conspiracy is going on to separate the people of Bhutia-Lepcha communities from Sikkim in a planned way;
- (c) whether Government is aware of the fact that China is funding the said activities; and
 - (d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) No Sir. There are no such reports.

Increase in heart attack deaths among ITBP troops

3753.DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of heart attack deaths have increased recently among the ITBP troops stationed at inhospitable, high altitude areas;
 - (b) if so, the details thereof;
- (c) whether preventive health check up has been carried out among the ITBP force for taking precautionary measures;
 - (d) if so, the details thereof;
- (e) whether any advisory has been issued by Director-General of ITBP for health guide, including cutting down of high cholesterol food; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) There have been 5 incidents of heart attack deaths among the troops stationed at inhospitable, high altitude areas out of a total 19 heart attack deaths in ITBP in 2014.

 $[\]dagger \mbox{Original}$ notice of the question was received in Hindi.

- (c) and (d) Yes Sir. Preventive health check-ups are being done on regular basis for all the Force personnel and following precautionary measures are being taken regularly:-
 - Annual Medical examination of all personnel is conducted for screening of any disease and for treatment of disease, detected if any, follow up action is taken.
 - (ii) ECG being carried out for personnel of 40 years of age and above during Annual Medical examination.
 - (iii) At Leh, in co-ordination with DRDO(Defence Research and Development Organisation) and DIPAS (Defence Institute of Physiology and Allied Sciences), pulmonary function tests and Echocardiography screening is being done. So far about 4000 force personnel have undergone these tests.
 - (iv) All personnel are screened for cardiac profile and further investigation.
 - (v) Personnel detected, including those in high risk group, are provided necessary treatment through Army/Central Armed Police Force/other authorized Hospitals.
- (e) and (f) Yes Sir. Advisory Guidelines were issued by Directorate General of ITBP on 25th March, 2014. Details are given in Statement (*See* below). Besides above, DG, ITBP also issued an exhaustive "recipe book" for preparation of healthy food with the minimal use of oils, spices and salt. This is to cut down on the use of high cholesterol ghee and oil for cooking at the border out posts, battalion locations and in the other mess rooms of the Force.

Statement

Main Excerpts from the Advisory

Some important factors contributing to Cardiac diseases are (i) High blood pressure (ii) Cigarette smoking (iii) Lack of physical activity and (iv) stress. But the most important causative factor is High Cholesterol level in the Blood causing Blockages in the Coronary Arteries and sudden death. To reduce incidents of such death due to cardiac diseases (Coronary Artery Diseases, Myocardial Infarction, Heart Attack etc.) it is very much important to keep Blood Cholesterol level in check. This can be done by adopting following suggestions without altering the overall dietary pattern of troops:-

- (a) Use of hydrogenated oil like, Ghee, Butter, Dalda be restricted.
- (b) Use of Sunflower, Soya Oil, Mustard Oil and Groundnut Oil be encouraged.
- (c) Use combination/blend of two or more Vegetable oils (in rotation) Groundnut/ Sesame/Rice bran/Cotton seed/Canola/Sun Flower/Sun Flower+ Aum oil/ Palmolenic + Mustard Oil.

Written Answers to

- (d) Re-use of heated oil should not be done which contains Trans fats, a major causative factor for developing blockage of blood vessels.
- (e) Preparation of non-veg food requires more oil, methods of preparation like grilled, roast baked be followed for which necessary arrangement can be made where ever possible.
- (f) Fish oil is healthy for heart by increasing HDL, hence fish can be included in the diet, wherever possible.
- Usually Force personnel returning from leave bring with them cans of ghee and use them liberally in their meals. This practice of using extra fats (saturated), besides the normal oil/fat used as cooking medium is above the upper permissible limits for fat intake and should be discouraged and curbed.
- (h) Junk Foods such as Colas, Ketch-ups and other foods that supply empty calories should be reduced.
- Salt intake should be reduced to an average of not more than 5g per day (Salt (i) intake in India averages 15g per day). Excess salt in the form of salted Potato Wafers packaged and processed foods, Indian Pickles, Pappad, Namkeens which are properly used to enhance taste should be avoided.

Funds under SRE to maoist affected States

3754.SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how much funds have been provided to different Maoist affected States under Security Related Expenditure (SRE) fund, the year-wise details thereof during last three years; and
 - (b) what has been proposed for coming three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The State-wise detail of funds released under the Security Related Expenditure (SRE) Scheme for Left Wing Extremism (LWE) affected States during last three years and the current year is given in Statement (See below).

Under the Security Related Expenditure (SRE) Scheme, the Ministry of Home Affairs gives 'in-principle' approval to the Annual Work Plan of the Left Wing Extremist (LWE) affected States for the purpose of reimbursing the expenditure incurred by the State Governments on counter-LWE operations. However, the reimbursement of the claims of the State Governments under the Scheme is done on the basis of actual expenditure incurred by them and as per the Scheme guidelines.